



Letter No.-L.O.B.- 7/2011- /L.A.

Dear Shri .....

I take this opportunity to apprise you briefly about the 2<sup>nd</sup> Session of the 15<sup>th</sup> Bihar Legislative Assembly which commenced on 22<sup>nd</sup> February, 2011 and was adjourned sine-die on 30<sup>th</sup> March, 2011. The House held 25 sittings.

### **Governor's Address**

This session being the first session of the year 2011, H.E. the Governor of Bihar, Shree Devanand Konwar addressed the joint session of both Houses of Bihar Legislature on February 22, 2011 in pursuance of Art. 174 of the Constitution of India. Shri Anant Satyarthi, MLA proposed the Motion of Thanks on the Governor's Address which was seconded by Shri Vinod Narayan Jha, MLA. The house discussed the Motion of thanks for two days on 23.02.2011 and 24.02.2011 which was passed by voice vote.

### **Assent to Bills**

A statement concerning the assent of HE the Governor of Bihar to one Bill passed during the First session was stated by the Assembly Secretary.

### **Assent withhold to Bill**

A statement concerning the assent withhold by HE the Governor of Bihar to two bills passed during 14<sup>th</sup> Session of 14<sup>th</sup> Assembly was also stated by the Assembly Secretary.

### **Ruling**

A copy of the Ruling given by Hon'ble Speaker on 7<sup>th</sup> March, 2011 is enclosed herewith.

### **Financial Business**

On February 25, 2011, Shri Sushil Kumar Modi, Finance Minister, presented the Budget before the House the Budget 2011-12.

The general discussion on Budget was held on 28<sup>th</sup> February and 1<sup>st</sup> March, 2011

Demands for grants for the financial year 2011-12 were discussed for 13 days. All the Cut Motions received were rejected and all demands for grants were passed by voice vote. Rest of demands for grants were passed by Guillotine on 23<sup>rd</sup> March, 2011 and concerned Appropriation Bill was passed on 25<sup>th</sup> March, 2011.

The 3<sup>rd</sup> supplementary demands for grants for the year 2010-11 were presented before the house on 14<sup>th</sup> March, 2011. Discussion and voting on this supplementary demands for grants was passed by voice vote on 18<sup>th</sup> March, 2011 and the concerned Appropriation Bill was passed on the same day.

### **Papers Laid on the Table**

During the Session, the following Reports and Account were laid on the table of the House by the concerned Minister-in-charge :-

- (i) The Annual Report of State Information Commission for the year 2009-10.
- (ii) 18 declaration issued under section-5(1) of Bihar Special Court Act, 2009.
- (iii) The Annual Account of Bihar State Electricity Board, Patna for the year 2001 to 2005-06.
- (iv) The Annual Audit Report & 52<sup>nd</sup> Annual Report of Bihar State Financial Corporation for the year 2006-07.
- (v) The Audit Report of the CAG, Finance Account (Part-I & II) & Appropriation Account for the year 2009-10 of Bihar Govt.
- (vi) A copy of 3<sup>rd</sup> quarterly result of trend of receipts & expenditure for the financial year 2010-11.

### **Legislative Business**

During the session, following Bills were introduced, considered and passed by the House :-

- (1) बिहार विनियोग विधेयक, 2011
- (2) बिहार विनियोग (संख्या-2) विधेयक, 2011
- (3) बिहार वित्त विधेयक, 2011
- (4) बिहार लोक सेवाओं का अधिकार विधेयक, 2011
- (5) बिहार प्रशासनिक न्यायधिकरण विधेयक, 2011
- (6) दण्ड प्रक्रिया संहिता (बिहार संशोधन) विधेयक, 2011
- (7) बिहार विद्यालय परीक्षा समिति (संशोधन) विधेयक, 2011
- (8) बिहार अराजकीय माध्यमिक विद्यालय (प्रबंध एवं नियंत्रण ग्रहण) (संशोधन) विधेयक, 2011
- (9) बिहार प्रारंभिक विद्यालय शिक्षा समिति विधेयक, 2011
- (10) बिहार राज्य विश्वविद्यालय (संशोधन) विधेयक, 2011
- (11) पटना विश्वविद्यालय (संशोधन) विधेयक, 2011
- (12) बिहार राज्य विद्यालय शिक्षक एवं कर्मचारी विवाद निवरण न्यायाधिकरण विधेयक, 2011
- (13) बिहार राज्य विश्वविद्यालय आयोग विधेयक, 2011
- (14) बिहार नगरपालिका (संशोधन) विधेयक, 2011
- (15) बिहार पंचायत राज (संशोधन) विधेयक, 2011
- (16) बिहार मूल्य वर्द्धित कर (संशोधन) विधेयक, 2011
- (17) बिहार समेकित जाँच चौकी प्राधिकार विधेयक, 2011
- (18) बिहार पेशा, व्यापार, आजीविका एवं कार्य नियोजन कर विधेयक, 2011

### **Petitions**

During the session 241 petitions were received out of which 191 were accepted and presented in the House. Out of 241 petitions 50 were rejected.

### **Nivedan**

In this session 700 Nivedans were received out of which 46 were admitted and sent to the concerned department for reply and rest 238 were rejected.

### **Calling Attention Motions**

458 notices for Calling Attention Motions were received out of which 48 were accepted

for oral replies and 312 notices were sent to the concerned departments for written replies. Out of 48 accepted calling attention motions, 44 were answered on the floor of the House. Out of 427 Notices, 98 notices were rejected.

### **Zero Hour**

Several issues of Public Interest were raised by the Members in the House during Zero Hour.

### **Private Member Resolutions**

During the session, 209 notices of Private Member Resolutions were received out of which 185 were accepted and 24 were rejected. Out of accepted notices, 180 were withdrawn in the House, 04 were rejected by the House and 1 were accepted by the House.

### **Obituary Reference**

During this session the House mourned the death of the following dignitaries :-

- (1) Late Rajkishore Keshri
- (2) Late Bali Ram Bhagat
- (3) Late Prabhavati Gupta
- (4) Late Ramsipahi Yadav
- (5) Late Yashodanand Singh
- (6) Late Tej Narayan Jha
- (7) Late Krishna Kumar
- (8) Late Vishwanath Modi
- (9) Late Shiv Shankar Yadav
- (10) Late Hari Uppal

### **Valedictory Speech**

On 30<sup>th</sup> March, 2011 at the conclusion of the Business of the Session, the Hon'ble Chairperson made a Valedictory Speech before adjourning the House Sine-Die. In his speech, he offered his gratitude to the members of both the Treasury and Opposition Benches for their kind co-operation in conducting the Business of the House smoothly. He also thanked all other concerned including officers & staff of the Assembly Secretariat, Officers of different departments, Police personnel, News Agencies, Representatives of local Newspapers, Doordarshan and AIR for their co-operation during the session.

**With warm regards.**

Yours Sincerely,

**(Girish Jha)**  
Secretary-in-charge,  
Bihar Legislative Assembly, Patna.

To,

**Shri .....**

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